Annexure-6

Name of the corporate debtor: RNP Marketing and Cargo Private Limited;

Date of commencement of liquidation: 11/10/2023;

List of stakeholders as on: 17/11/2023

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Name of creditor

List of operational creditors (other than Workmen, Employees and Government Dues)

		_					-	
-	Date of receipt		a		7	Details		
	Amount claimed	received			Details of claim			
	Amount of claim admitted							
	Natureof claim							
attachment pending disposal	Amount covered by lien or					Detail		
removed? (Yes/No)	Whether lien / attachment	***************************************		Details of ciallit autilities				
	Amount covered by					ed	m management in the state of th	•
amount of claims admitted	% share in total							
			tclaim	contingen	앜	Amount		
		off	may be set	en dues, that rejected verification	any mutual	Amountof		•
				rejected	of claim	Amount	(
				verification	any mutual of claim claim under if any	Amount of Remarks,	Amount in ₹	
				,	if any	Remarks,	₹)	

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Jitender Kothari

Liquidator of RNP Marketing and Cargo Private Limited-In Liquidation IP Regn. No. IBBI/IPA-001/IP-P00540/2017-2018/10965 AFA No. AA1/10965/02/040924/105985 valid upto 04/09/2024